

**GOVERNMENT OF INDIA**

**MINISTRY OF COAL**

**RAJYA SABHA**

**QUESTION NO 06.12.2010**

**ANSWERED ON**

**PAYMENT OF WAGE ARREARS OUT OF CIL PUBLIC ISSUE PROCEEDS .**

2793

Shri Ishwar Singh

Will the Minister of COAL be pleased to state :-

(a) whether the Coal India Ltd. (CIL) workforce numbering more than 4,20,000 had boycotted the recent public issue of CIL, declining its offer of share allotment, specially set apart for employees participation;

(b) if so, the reasons therefor;

(c) whether CIL proposes to utilize a part of the proceeds of the public issue, to pay up the wage arrears, finalized in 2009 under the Coal Wage Agreement; and

(d) if so, the details thereof? ANSWER MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE (IC) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) &

(b) :No, Sir. There is no report of boycotting the recent public issue of CIL by its employees numbering 3,88,175 (as on 01.10.2010). Labour Unions were taken in to confidence before the said public issue. The issue was discussed in a meeting held with the five Central Trade Unions on 9th April, 2010 and subsequently, another meeting was held on 16th April, 2010 with

**ANSWER**

the Minister of State (Independent Charge), Ministry of Coal. After the above meetings, the Central Trade Unions decided to withdraw their agitation programme. Subsequently, a High Powered Committee has been constituted to examine the issues raised by the Central Trade Unions. The Government has divested 10% of its holding of equity shares of CIL, out of which 1% was reserved for employees of CIL and its subsidiaries. Total 24,687 valid applications were received from employees of CIL and accordingly 60,76,550 shares were allotted to them.

(c) & (d) :No Sir. Receipts from disinvestment are transferred to the National Investment Fund (NIF) and are presently being utilized in six different national schemes, namely, Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Accelerated Irrigation Benefit Programme (AIBP), Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), Accelerated Power Development Reform Programme (APDRP) and Indira Awaas Yojana (IAY) and Mahatma Gandhi National Rural Employment Guarantee Scheme (MG-NREGS).